

1. Various policy documents
2. Circulars, guidelines, orders, etc. issued to SEBI registered entities
3. Correspondence with Government, SEBI registered intermediaries including regulatory returns received, IOSCO, etc
4. Inspection reports
5. Ledgers, registers, etc
6. Internal policy statements, administrative instructions, records, personnel files, inter-departmental correspondence, etc
7. Publications brought about by SEBI
8. Agenda, Minutes of the meetings of the Board, and of the various committees
9. Files relating to cases filed by and against SEBI in SAT and various Courts
10. Records relating to the establishment and assets held by SEBI

It may be mentioned that the contents of many of the records/documents listed above are confidential in nature and are exempt from disclosure in terms of the Right to Information Act, 2005.